

SUPREME COURT OF INDIA
(ADMN.(GENERAL) BRANCH)


No.201A/Appln./2015-2018/SC(AG)

Dated :31st October, 2018

NOTICE

In continuation of revised Notice dated 16.05.2018 and Notice for extension of time dated 20.09.2018, it is hereby informed that in the light of this Hon'ble Court's order dated 25.10.2018 passed in Writ Petition (Civil) No.745 of 2018 entitled "Gopal Jha Vs. the Hon'ble Supreme Court of India" with connected Writ Petition(Civil) Nos.772 of 2018, 844 of 2018, 917 of 2018, 854 of 2018, 975 of 2018, 947 of 2018, 941 of 2018, 998 of 2018, 997 of 2018, 1063 of 2018, 1058 of 2018 and 959 of 2018, the Competent Authority has been pleased to extend the last date for inviting the applications for empanelment of Lawyers for allotment of chambers from 31st October, 2018 (as earlier notified) to 30th November, 2018 till 5:00 P.M.

Revised Notice pursuant to the directions of this Hon'ble Court regarding amendments in eligibility criteria etc., shall follow.


31/10/18
(Ms. Surabhi Prashar)
Additional Registrar(AG)

Copy to : for information and necessary action to:

1. Deputy Registrar(Computer Cell)-with a request to upload the aforesaid Notice on the website of the Supreme Court of India.
2. Assistant Registrar(R & I), Supreme Court of India.
3. Assistant Registrar(Record Room), Supreme Court of India.
4. Assistant Registrar(Copying), Supreme Court of India.
5. Hony. Secretary, Supreme Court Bar Association, Supreme Court of India.
6. Secretary, Supreme Court Advocates-on-Record Association, Supreme Court of India.